BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

IA 348/2017 in C.P. (I.B) No. 53/7/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2018

Name of the Company:

Sunil Kumar Jain & Ors

V/s.

ABG shipyard Ltd.& Ors.

Section of the Companies Act:

Section 60 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

Source of Soperation of Sor. Ad.

1. Source of Sor. Ad.

1. Source of Sor. Ad.

The sort of Sort of Sor. Ad.

The sort of Sort

3. Sundanesh Bhat

RP

IRP ABE

16

Heathed Mdvorate Ms. Komal Thadhan To Learned Advocate Ms. Paurani Sheth present for Applicant. Learned Advocate Mr. Maulik Nanavati with Learned Advocate Ms. Karishma Singh i/b Nanavati & Co. present for Respondent No.2. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Sahil Shah present for Respondent No. 16. None present for other Respondents in IA 348/2017.

RP filed affidavit on 02.02.2018.

Learned Senior Counsel appearing for COC requested for a copy of affidavit filed by RP on 02.02.2018.

RP is directed to give a copy of affidavit filed on 02.02.2018 to the COC.

For hearing, list the matter on 09.02.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 5th day of February, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL